

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 218
CP-60/271-273/ND/2023
CA-293/2023

IN THE MATTER OF:

**Weber-Stephen Barbecue Products India ...
Private Limited**

Applicant

Under Section: 271-273 Comp. Act.

Order delivered on 26.04.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is adjourned to 26.07.2024.

**Sd/-
(COURT OFFICER)**